

HIGH COURT OF MADHYA PRADESH

WP No.22605/2018

Indore, Dated : 18.12.2018

Shri Manish Yadav, learned counsel for the petitioners.

Shri Vivek Patwa, learned counsel for the respondent
No.1/State.

Shri Vikram Bhatnagar, learned counsel for the
respondent No.2/Professional Examination Board.

Learned counsel appearing for the petitioners seeks
permission to withdraw the writ petition.

Prayer is allowed.

Writ petition is dismissed as withdrawn.

**(Prakash Shrivastava)
Judge**